

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2017 &  
IA NO. 143 OF 2017**

**Dated: 10<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Central U. P. Gas Ltd.**

**.... Appellant(s)**

**Versus**

**The Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Neetika Bajaj

Counsel for the Respondent(s) : Mr. Sumit Kishore

**ORDER**

At the request of the learned counsel appearing for the Appellant, list the matter for hearing on **28-9-2018**.

**(Justice N. K. Patil)  
Judicial Member**

*tpd/js*

**(B. N. Talukdar)  
Technical Member (P&NG)**